

CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH

O.A. No. 1343/94. / 1332

Date. 16.4.95

Shri Ramesh Harising Jadhav .... Applicant  
v/s.

Department of Posts. .... Respondent.

CORAM: HON'BLE SHRI. B.S. HEGDE. M(J).  
HON'BLE SHRI. M. R. KOLHATKAR. M(H).

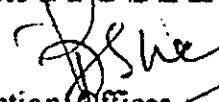
TRIBUNAL'S ORDER.

Date. 21.4.95

None for the applicant. On the last occasion also nobody was present. In the order passed by the Tribunal certain observations were made and the counsel for the applicant was directed to make the corrections in the O.A. The counsel has not cared to correct the O.A. In the circumstances the O.A. is dismissed.

Certified True Copy

Date. -----

  
Section Officer  
Central Admn. Tribunal,  
Bombay Bench.

COPY TO:-

1. Shri R.H. Jadhav, applicant.  
c/o. Mr. P.V. Daware, Adv  
Plot Plot No. 12,  
Rachanaker Colony,  
NURANGABAD, 431 005.

2. The Director Postal Services,  
Nurangabad Region,  
Nurangabad, 431 002.

  
SECTION OFFICER